## Elephant mowed down by trains

1414. DR. CHANDAN MITRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of elephants mowed down by trains in Uttarakhand, Odisha and West Bengal during the last three years, year-wise;
- (b) whether Government has identified certain jumbo killer zones in the States mentioned above in order to observe the speed limit of train in order to avoid jumbo killings; if so, the details thereof; and
- (c) the further steps taken by Government to prevent mowing down of jumbos by trains across the country?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATRAJAN): (a) The number of elephant deaths in train accidents in the States of Uttarakhand, Odisha and West Bengal for last three years, year-wise, as reported by the States are as follows:

State	2010-11	2011-12	2012-13	Total
Odisha	0	2	10	12
West Bengal	12	3	4	19
Uttarakhand	0	0	2	2

- (b) Yes sir, the Government has identified vulnerable stretches of railways in respect of train-elephant accidents, the detail of which are given in the Statement (See below).
- (c) The Government has taken following measures to prevent accidental deaths of wild animals, especially elephants:
  - (i) Ministry of Railways in consultation with the Ministry of Environment and Forests had issued a general advisory to all the railway zones suggesting measures to prevent collision of trains with wild elephants. A permanent coordination team has been constituted jointly by the Ministry of Railways and Ministry of Environment and Forests to share information and monitor the implementation of the advisory.

- Ministry of Railways has also been requested to regulate the speed of trains in vulnerable sections.
- (iii) Nodal officers have been designated in the vulnerable sections to facilitate quick sharing of information.
- (iv) The Ministry of Environment and Forests has been releasing financial assistance to the State Government of West Bengal under Centrally Sponsored Scheme-'Project Elephant' for construction of RCC watch towers, provision of heavy duty solar lights, high beam search lights, engagement of personnel to man watch towers, and clearing of bushes on the sides of railway tracks for improving visibility to monitor the movement of elephants near the railway tracks with the objective of preventing collision of elephants with trains.
- (v) In consultation with the Ministry of Environment & Forest (MoEF) and Forest Departments of the State Governments, Railways is also attempting to find a more lasting solution in the matter through deposit works consisting of measures such as construction of ramps and underpasses etc.

Statement Vulnerable stretches of Railway tracks in Odisha

Section/Division	Location	Length
1	2	3
Keonjhar Forest Division	8 E Railway Post No. 380/58/1 to 415/5.	35 kms.
	Eco. Railway: railway post No. 16/6 to 23/11	7 kms
Athgarh Forest Division	Rai-Athgarh to Chhagaon Railway station	10 kms
	Rai-Athgarh to Joranda Road Railway station	12 kms
	Rai-Athgarh to Ghantikhal Railway station	10 kms
Berhampur Forest Division	Starting point: Railway post 557/19-20	)
	Midpoints : Railway post 559/11-12 561/32-33, 563/09-10, 564/17-88	2,

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1	2		3
	End point	: Railway post 568/07	'-08
Angul Forest Division	Purunagarh Range	N=01	
	Talcher Range Buda Panka	: Talcher to Kaniha	18 kms
	Durga Range	: Jarpada to Kerjeng	6 kms
Dhenkanal Forest Division	Raj-Athgarh to	Raj-Athgarh to Hindol	
Cuttack Forest Divis		Byree to Jhadeswar kadei railway station (Railway post no. 385/9 to 385/12)	
	V	narabatia (railway post 403/28 and 404/17 to	400 mtrs
Atthamalik Forest D	ivision Dalimura to Jr	ninkibhal	14.00 kms
Atthamalik Forest D Vulnerable Stretches	ivision Dalimura to Jr	1 (1000 to 10 (1000 to 1000 to	14.00 kms
Vulnerable Stretches		est Bengal	14.00 kms
5	s of Railway tracks in We	est Bengal	
Vulnerable Stretches	s of Railway tracks in We	est Bengal	Length
Vulnerable Stretches  Division	Location  2  Mahananda River- Bagrakote Railway	est Bengal Railway Post	Length
Vulnerable Stretches  Division	Location  2  Mahananda River- Bagrakote Railway Station  Damdin RS-New Mall	Railway Post 16/5 - 33/9 Railway Post	Length 3 17.4 Km.
Vulnerable Stretches  Division	Location  2  Mahananda River- Bagrakote Railway Station  Damdin RS-New Mall Junction  Murti River-Jaldhaka	Railway Post 16/5 - 33/9  Railway Post 50/3 - 51/6  Railway Post	Length 3 17.4 Km. 1.3 Km.
Vulnerable Stretches  Division  1	Location  2  Mahananda River- Bagrakote Railway Station  Damdin RS-New Mall Junction  Murti River-Jaldhaka River  Chengmari RS-Banaghat	Railway Post 16/5 - 33/9  Railway Post 50/3 - 51/6  Railway Post 65/7 - 72/7  Railway Post	Length 3 17.4 Km. 1.3 Km. 7.0 Km.

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1		2		3
	Madarihat - T	orsa River	Railway Post	2.4 Km.
			128/3-130/7	
	Hasimara Rail	Hasimara Rail Gate		32.0 km.
	Damanpur N.I	H. crossing	131 - 163	
Vulnerable stre	tches of Railway tra	icks in Uttara	akhand	
Division	Range	Location		Length
Rajaji National	Kansrao Range	Culvert 139	Railway Pillar	9.00 Km.
Park		52/2 to 43/9		
\$\ 30	Motichur Range	Railway Pil	lar No. 43/9 to 40/9	3.00 Km.

## Uncontrolled development in Himalayan region

Haridwar Range

Railway Pillar No. 38/9 to 35/8

Railway Pillar No. 35/6 to 31/8

3.00 Km.

4.00 Km.

1415. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the recent tragedy in Uttarakhand can be attributed to rampant, uncontrolled development in the Himalayan region, what steps Government is taking to assess its past decision making that may have contributed to this tragedy; and
- (b) the steps Government proposes to take in the future to protect the region from such rampant development and prevent the recurrence of such a tragedy?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) The environment and forest clearance for various developmental projects, including those in hilly areas in the State of Uttarakhand, are granted after following statutory procedures. The Environment Impact Assessment (EIA) Notification, 2006 as amended from time to time, prescribes the procedure to be adopted for the grant of prior environment clearance in respect of developmental projects or activities stated in the Schedule to the Notification. Similarly, the diversion of forest land for non-forest activities is only allowed as per the provisions of the Forest (Conservation) Act, 1980 and the rules and guidelines framed thereunder.